

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
UNISHIRE LIFESTYLE DWELLINGS LLP

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Unishire Lifestyle Dwellings LLP
2.	Date of incorporation of corporate debtor	23-09-2011
3.	Authority under which corporate debtor is incorporated / registered	RoC-Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAA-6356
5.	Address of the registered office and principal office (if any) of corporate debtor	No. 42, Castle Street, Ashok Nagar, Bangalore – 560025
6.	Insolvency commencement date in respect of corporate debtor	08-03-2022 (Order copy received on 14-03-2022)
7.	Estimated date of closure of insolvency resolution process	04-09-2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ratnakar Shetty Reg. No.: IBBI/IPA-001/IP-P01630/ 2019-2020/12718
9.	Address and e-mail of the interim resolution professional, as registered with the Board	F507, Mantri Tranquil Apt, Gubbalala Gate, Off Kanakapura Road, Subramanyapura Post, Bangalore – 560061 E: rcshetty.co@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	RPAR & Co LLP, #16, Level 3, Skyline Towers, 7 th Cross, Sampige Road, Malleswaram, Bangalore – 560 003 E: cirp.uld@gmail.com
11.	Last date for submission of claims	30-03-2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Narayana Kamma 2. T Narayana Swamy 3. Chandra Sekhar Kandukoori
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: RPAR & Co LLP, #16, Level 3, Skyline Towers, 7 th Cross, Sampige Road, Malleswaram, Bangalore – 560 003

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Unishire Lifestyle Dwellings LLP** on 08-03-2022.

The creditors of **Unishire Lifestyle Dwellings LLP**, are hereby called upon to submit their claims with proof on or before 30-03-2022 to the interim resolution professional at the address mentioned against entry No. 10.



RATNAKAR SHETTY
Insolvency Professional
IBBI / IPA-001 / IP-P01630 / 2019-2020 / 12718

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 16-03-2022

Place: Bangalore



Ratnakar Shetty
Interim Resolution Professional

RATNAKAR SHETTY
Insolvency Professional
IBBI / IPA-001 / IP-P01630 / 2019-2020 / 12718